

**ADDENDUM (2)**

As directed, in addition to the Addendum, dated 24.04.2026 the following Addendum is made to the Roster, dated 06.04.2026.

The following subjects are allocated with effect from 08.06.2026, until further orders.

<b>N. TUKARAMJI, J</b>	<b>Criminal Petitions and Writ Petitions (Non-service) for quashing FIRs/Charge Sheets up to the year 2023.</b>  <b>Final hearing, left out admissions and interlocutory, if any.</b>
<b>JUVVADI SRIDEVI, J</b>	<b>Criminal Appeals up to the year 2021</b>  <b>Final hearing, left out admissions and interlocutory, if any.</b>  <b>(Friday from 2.15 p.m onwards)</b>

**// By Order of the Hon'ble the Chief Justice //**

  
**Registrar(Judicial)**

**Dated: 05.06.2026**